GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO – 2325
ANSWERED ON- 23/03/2022

PROMOTING CARPOOLING

2325. SMT. PHULO DEVI NETAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any proposal for promoting alternative efficient mobility options such as carpooling and shared two wheelers across the country, and if so, the details thereof;
(b) whether any State is actively working towards promoting carpooling as an efficient mobility option for transportation, and if so, the details thereof;
(c) whether Government has any plan to regulate carpooling activities by having separate guidelines for the same and if so, the details thereof; and
(d) the steps being taken by Government to reduce the increasing traffic congestion on the roads and to help check the same ?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) : Ministry of Road Transport & Highways issued the Motor Vehicle Aggregators Guidelines, 2020 in accordance with section 93 of Motor Vehicles Act, 1988, for the compliance of all States/UTs, on 27th November, 2020. These guidelines provide a guiding framework to the State/UT Governments for issuance of license as well as regulating the business being conducted by such Aggregators on boarding Transport vehicles. Provisions have been made in the guidelines with regard to Ride Pooling, as per para 11.

(d) : Transportation by Road is a State Subject and , as such, initiatives for planning and management of sustainable urban transport system, including steps to address the problem of traffic congestion on roads, are taken by the respective cities/States/UTs.

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